

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1840/2000

Hon'ble Shri M.P.Singh, Member(Admn.)
Hon'ble Shri Shanker Raju, Member (Judicial)

New Delhi, this the 23rd day of August, 2001

Shri P.V.Barapatre
s/o Shri V.N.Barapatre
resident of 12
LF Babar Place
New Delhi - 110 001. ... Applicant

(By Advocate: Shri Rajinder Nischal)

Vs.

1. Chief Secretary
Government of NCT, Delhi
5 Sham Nath Marg
Delhi - 110 054.
2. M.C.Mathur
Additional Director, C&E
Directorate of Education
Old Secretariat
Delhi - 110 054.
3. Smt. Mohinder
Deputy Director
District West
Karam Pura
New Delhi.
4. Shri B.C.Jindal
Deputy Director of Education
District North East
C Block, Yamuna Vihar
New Delhi. ... Respondents

(By Advocate: Mrs. Meera Chhibber and Shri Mohit
Madan, proxy of Mrs. Avnish Ahlawat)

O R D E R(Oral)

By Shanker Raju, Member (J):

The learned counsel for the applicant seeks
permission to withdraw the OA. The OA is dismissed as
withdrawn with liberty to reagitate the matter, in
accordance with law, if still feels aggrieved. No
costs.

S. Raju
(SHANKER RAJU)

M.P.Singh
(M.P.SINGH)

/RAO/